

| PENDENCY OF FAMILY COURT CASES IN ORISSA HIGH COURT BI-MONTHLY:- OCTOBER & NOVEMBER, 2020 | | | | GRAND TOTAL | |
|--|---|---|------------------------------------|--|--|
| Opening Balance as on 01.10.2020 | Cases Instituted during the Months of October & November, 2020 | Cases Disposed of during the Months of October & November, 2020 | Total Pendency as on 30.11.2020 | Total Cases Disposed of during the Months of October & November, 2020 (Family Court + High Court) | Total Pendency as on 30.11.2020 (Family Court + High Court) |
| 3555 | 111 | 61 | 3605 | 637 | 42771 |

N.B :- The difference between the closing balance and opening balance i.e. increase or decrease numbers of cases due to disposal, modification and restoration of cases reflected later on.